

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 137/GT/2024

Subject : Petition for determination of project-specific tariff for 100 MW (AC)/ 155.02 MWp (DC) Solar PV power plant with 40/120 MWh of Battery Storage at Rajnandgao, Chattisgarh, for a period of 25 years from Commercial Operation Date (COD) of the project.

Date of Hearing : **13.12.2024**

Petitioner : Solar Energy Corporation of India Limited

Respondent : Chattisgarh State Power Distribution Company Limited

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Surbhi Kapoor, Advocate, SECIL
Shri Ravi Sharma, Advocate, CSPDCL

Record of Proceedings

During the hearing, the learned counsel for the Respondent sought three weeks' time to file its response to the rejoinder filed by the Petitioner, since some new submissions have been made in the same. In response, the learned counsel for the Petitioner objected to the said submissions and pointed out that only data, as sought has been filed.

2. The Commission, after hearing the parties, permitted the Respondent to file its written submissions, limited to the rejoinder, on or before **10.1.2025** after serving a copy to the Petitioner.

3. The matter shall be listed for hearing on **23.1.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

